

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-616(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018**

**NAME OF THE COMPANY: Kriti Paul Gera Vs. Devang Holdings Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Rishab Bansal, Advocate

For the Respondent: Mr. Rajesh K. Sharma, Advocate

ORDER

Reserved for orders/ clarification

-S-d-11

**(Deepa Krishan)
Member (T)**

-S-d-11

**(Ina Malhotra)
Member (J)**